

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	Company Petition IB/60/241/2023
NAME OF THE COMPANY	Royaloak Steels Pvt Ltd
NAME OF THE PETITIONER(S)	Union of India
NAME OF THE RESPONDENT(S)	Royaloak Steels Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. Santhosh Jadav for the Petitioner.

Ld. Counsel Ms. Rohini Rao for the Respondents No.2,4&5.

None for the other Respondents.

Respondent No.3 not present. Hence, set ex-parte. Last opportunity is granted for filing of counter by the Respondents No.2, 4 & 5. **Matter is adjourned to 26.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)